

16.03 hrs.

Title: *Introduction of the Constitution (Amendment) Bill, 2001(Amendment of article 217).

SHRI KOLUR BASAVANAGOUD (BELLARY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI KOLUR BASAVANAGOUD: I introduce the Bill.
